

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 353/2023

In the matter of:

Varun Gulati ...Applicant

Versus

Govt. of NCT of Delhi&Ors....Respondents

NDOH: 04.10.2023

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Filed by



(Satender Kumar)

Sr. Environmental Engineer

Dated: 03rd Oct, 2023

Place: Delhi

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 353/2023

In the matter of:

Varun Gulati ...Applicant

Versus

Govt. of NCT of Delhi &Ors. ...Respondents

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE WITH RESPECT TO ORDER DATED
23.05.2023.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That, this matter was taken up by this Hon'ble Tribunal on 23.05.2023 and was pleased to direct the "Monitoring Committee" appointed by Hon'ble Supreme Court may look into the matter incoordination with other concerned authorities, including the CPCB and DPCC. The report may mention consent status, compliance status with reference to disposal of effluents into drain and its quality, location of these units in non-conforming area against operation of dyeing factories operating without the consent/NOC/permission in Bindapur, Matiala, Ranhola, Khyala, Meethapur, Badarpur, Mukundpur and Kirar, Delhi.
2. That the Hon'ble Supreme Court has passed a judgment on 07.05.2004 in I.A. No 22 in WP(C) No. 4677 of 1985 titled as "M.C. Mehta Vs. Union of India & Others" for closure of the illegal units from the residential / non-conforming areas in NCT of Delhi. As per the said judgment, all industrial units that have come up in residential / non-conforming areas in Delhi on or after 1st August, 1990 shall close down.



Further, Hon'ble Court vide above said Judgment also appointed a Monitoring Committee comprising of:

- (i) Chief Secretary of Delhi,
- (ii) Commissioner of Police, Delhi
- (iii) Commissioner, Municipal Corporation of Delhi,
- (iv) Vice Chairman of Delhi Development Authority

and made this Committee responsible for stoppage of illegal industrial activity in the NCT of Delhi. Industries Department, Govt. of NCT is the Nodal Department.

During the meetings held before the Chief Secretary, Govt. of NCT of Delhi on 08.12.2010 and 05.06.2015, it has been decided that action on industries operating in non -conforming areas and violating the Master Plan of Delhi will be taken under the Delhi Development Act by the Delhi Development Authority in development areas and Municipal Corporation of Delhi in all other areas.

Moreover, the order dated 04.11.2019 passed by Hon'ble Supreme Court in aforementioned it was decided that closure of industries in unauthorized/ illegal industries in Non-Conforming areas of Delhi is the responsibility of Zonal Dy. Commissioners of Municipal Corporations.

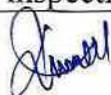
3. Delhi Pollution Control Committee in exercise of the powers conferred under section 33(A) of the Water (Prevention & Control of Pollution) Act, 1974 read along with Rule 34 (6) of Water (Prevention & Control of Pollution) Rules, 1975, issued a direction on 22.06.2023 interalia directing "*all Dyeing units and Jeans / Denim washing units operating outside the Approved Industrial Areas / Industrial Estates / Redevelopment Areas or operating within the Approved industrial Areas / Industrial Estates / Redevelopment Areas but without mandatory consent of DPCC are therefore ordered to be closed/ sealed with immediate effect. All the Local Bodies (Municipal Corporation of Delhi, New Delhi Municipal Council & Delhi Cantonment Board) and Delhi Development Authority shall ensure the closure / sealing including disconnection of their Electricity and Water Supply.*" Copy of the direction dated 22.06.2023 is enclosed herewith as ANNEXURE-1.

4. That, DPCC vide letter dated 12.06.2023 communicated to Central Pollution Control Board about its designated officer and asked from

CPCB about their officers. Copy of the letter dated 12.06.2023 is enclosed herewith as **ANNEXURE-2.**

5. That, DPCC issued letter dated 12.07.2023 to Deputy Commissioner, MCD, (North, Shahadara), Deputy Commissioner, MCD, (Najafgarh), Deputy Commissioner, MCD, (West Zone), Deputy Commissioner, MCD, (Rohini Zone), Deputy Commissioner, MCD, (Narela Zone), Deputy Commissioner, MCD, (Civil Lines Zone) asking the ATR for closure of illegal dyeing units i.e effective closure/ sealing of illegal Dyeing units and Jeans / Denim washing units including disconnection of electricity & water supply. Copy of the letter dated 12.07.2023 is enclosed herewith as **ANNEXURE-3.**
6. That, as no compliance was received, DPCC issued reminder letter dated 30.08.2023 to take necessary action for the effective closure of illegal Dyeing units and Jeans/Denim washing units (specific units with geo-tagged locations/ addresses) in non-conforming/residential areas & submit the compliance report in this office at the earliest. Also requested to submit the weekly ATR surveyed report of such units. Copy of the reminder letter dated 30.08.2023 is enclosed herewith as **ANNEXURE-4.**
7. That, in compliance of the order 23.05.2023 passed by this Hon'ble Green Tribunal. An inspection was conducted on 19.09.2023 at Meethapur and Molarbandby the officials of the DPCC, CPCB, MCD, Revenue Department, BSES, DJB alongwith Delhi Police personnels. Joint team visited the 18 co-ordinated mentioned in the petition. During the inspection it was observed that:

S. No.	Locations	Observations
1	28 29 30 N 77 19 01 E (28.491667, 77.316944)	Jeans Dyeing Unit at this location was found already sealed by MCD & Revenue Department.
2	28 29 34 N 77 19 05 E (28.492778, 77.318056)	No Jeans Dyeing Factory found at this location by the joint team. This is a residential plot
3	28 29 35 N 77 19 06 E (28.493056, 77.318333)	Main gate approaching to this location is found locked. The municipal and the administrative authority in the inspection team could not help in



		<p>opening the door. The competent person along with necessary support is compulsorily needed to open the locked premises and to further inspect w.r.t. pollution norms.</p> <p>Note: It is to be noted that being non-conforming residential area, no permission/CTO for any industrial activity has been granted by DPCC at this location.</p>
4	28 29 35 N 77 19 07 E (28 493056, 77.318611)	<p>Main gate approaching to this location is found locked. The municipal and the administrative authority in the inspection team could not help in opening the door. The competent person along with necessary support is compulsorily needed to open the locked premises and to further inspect w.r.t. pollution norms.</p> <p>Note: It is to be noted that being non-conforming/ residential area, no permission/CTO for any industrial activity has been granted by DPCC at this location.</p>
5	28 29 36 N 77 19 06 E (28.493333, 77.318333)	No Jeans Dyeing Factory found at this location by the joint team. This is a residential plot.
6	28 29 37 N 77 19 06 E (28.493611, 77.318333)	No Jeans Dyeing Factory found at this location by the joint team. This is a residential plot.
7	28 29 40 N 77 19:06 E (28.494444, 77.318333)	<p>Main gate approaching to this location is found locked. The municipal and the administrative authority in the inspection team could not help in opening the door. The competent person along with necessary support is compulsorily needed to open the locked premises and to further inspect w.r.t. pollution norms.</p> <p>Note: It is to be noted that being non-conforming/ residential area, no permission/CTO for any industrial activity has been granted by DPCC at this location.</p>
8	28 29 28 N 77 19 08 E (28.491111, 77.318889)	No Jeans Dyeing Factory found at this location by the joint team. This is a residential plot.
9	28.491225, 77.319425	No Jeans Dyeing Factory found at this location by the joint team. This is a residential plot.
10	28.490132, 77.318738	No Jeans Dyeing Factory found at this

		location by the joint team. This is a residential plot.
11	28.490193, 77.319495	<p>Gate approaching to this location is found locked. The municipal and the administrative authority in the inspection team could not help in opening the door. The competent person along with necessary support is compulsorily needed to open the locked premises and to further inspect w.r.t. pollution norms.</p> <p>Note: It is to be noted that being non-conforming/ residential area, no permission/CTO for any industrial activity has been granted by DPCC at this location.</p>
12	28.4908235, 77.3209046	<p>Gate approaching to this location is found locked. The municipal and the administrative authority in the inspection team could not help in opening the door. The competent person along with necessary support is compulsorily needed to open the locked premises and to further inspect w.r.t. pollution norms.</p> <p>Note: It is to be noted that being non-conforming/ residential area, no permission/CTO for any industrial activity has been granted by DPCC at this location.</p>
13	28.491753, 77.316955	Jeans Dyeing Unit at this location was found already sealed by MCD & Revenue Department.
14	28.489729, 77.317753	No Jeans Dyeing Factory found at this location by the joint team. This is a residential plot.
15	28.487273, 77.319342	This location is in Haryana State. The team didn't inspect the location.
16	28.489039, 77.318731	No Jeans Dyeing Factory found at this location by the joint team. This is a residential plot.
17	28.489695, 77.318779	No Jeans Dyeing Factory found at this location by the joint team. This is a residential plot.
18	28.491268, 77.318762	No Jeans Dyeing Factory found at this location by the joint team. This is a residential plot.

Copy of the joint inspection report dated 19.09.2023 alongwith Geo-tagged photographs are enclosed herewith as **Annexure-5 (Colly)**.

Khyala Drive dated 19.09.2023.

S. No.	Coordinates the Unit	Unit Address	Action Taken
1	28.652953, 77.093353	M/s Mukesh, RZ-164B, Ravi Nagar Extension, Delhi-110018.	Only 1 shutter/unit at Ground floor of the premises was opened and inspected which was involved in the activity of Light Engineering works. 1st and 2nd floor of the premises found locked and could not be opened after several efforts of the Joint team. On suspicion 1 electric connection from pole was disconnected for the CA No.100146503 namely Mukesh, RZ-164B, Ravi Nagar extension, Delhi-110018 and 1 no. borewell identified and dismantled. MCD to take further action as per MCD bye laws.
2	28.653719. 77.092923	Unidentified name, Plot at BSES Pole No. TGNF079, RZ Block, Ravi Nagar extension, Delhi-110018.	Premises found locked and could not be opened after several efforts of the Joint team. On suspicion 1 electric connection from BSES Pole No. TGNF079 was disconnected and 1 no. Borewell was identified and dismantled. MCD to take further action as per MCD bye laws.
3	28°39'15.9"N 77°05'34.7"E, 28°39'15.0"N 77°05'34.5"E	Unidentified name, Plot at BSES Pole No. TGNF081, RZ-226, 229, Ravi Nagar extension, Delhi-110018.	Premises found locked and could not be opened after several efforts of the Joint team. On suspicion 5 electric connection from BSES Pole No. TGNF081 was disconnected. MCD to take further action as per MCD bye laws.
4	28.653744, 77.093167	Unidentified Name, Plot opposite to BSES Pole No. TGNF079, RZ-149, Ravi Nagar Extension, Delhi-18.	Premises found locked and could not be opened after several efforts of the Joint team. 1 no. Borewell was identified and dismantled. MCD to take further action as per MCD bye laws.



Ranhola Drive dated 19.09.2023.

S. No.	Coordinates the Unit	Unit Address	Action Taken
1	28°39' 12.5"N 77°02'17.3"E	M/s Feather Sleep International. Plot No. 17, Gangaram Park, RanholaNangloi, Delhi-41.	Unit found operational and engaged in the activity of Mfg. of Mattress. No jeans washing and dyeing unit found in the said premise
2	28°39'22.3"N 77°02'19.4"E	M/s Balkishan s/o Nathu Ram, Plot at BSES Pole No. 04. Kh No. 76, Village Ranhola near Radha Swami Satsang, Delhi-41.	Premises found locked and could not be opened after several efforts of the Joint team. On suspicion 1 electric connection was disconnected with CA No. 150002950; Meter No. 29017278. MCD to take further action as per MCD byelaws.
3	28°39'22.2"N 77°02'20.2"E	M/s Narender Kumar s/o Prithvi Singh, Plot at Kh. No. 37/7. Ground Floor, Ranhola Village, near pole no. MDKE210, Delhi-41.	Premises found locked and could not be opened after several efforts of the Joint team. On suspicion 1 electric connection was disconnected with CA No. 150467842; Meter No. 47010388. MCD to take further action as per MCD byelaws.
4	28°39'22.4"N 77°02'09.6"E	M/s Surender Singh s/o Raghubir Singh, Plot No. 102, Kh. No. 37/10, Near GopalDharamKanta, Brahampuri, Ranholla Village Extension, New Delhi-41.	Premises found locked and could not be opened after several efforts of the Joint team. On suspicion 1 electric connection was disconnected with CA No. 152429854; Meter No. 27220153. MCD to take further action as per MCD byelaws.
		M/s Guru Amar Trade and Manufacturer, Kh. No. 76. Plot No. 67, Ranholla near MCD school, New Delhi-41	Unit found operational and engaged in the activity of Light Engineering works. No jeans washing and dyeing unit found in the said premise.



5	28°39'24.7"N 77°02'18.9"E	M/s Manpreet Singh, Kh. 37/4, Gali No. 19, Plot at BSES Pole No. MDKH352, Delhi-41.	Unit found operational and engaged in the activity of Light Engineering works. No jeans washing and dyeing unit found in the said premise.
		M/s Parveen s/o Chandersingh. Plot at BSES pole no. 59, Ranhola Village, New Delhi-41.	1 unit/ shutter inspected and no jeans washing and dyeing unit found in that part. Other 2 units/ shutters found locked and could not be opened after several efforts of the joint team. On suspicion 1 no. electric connection from BSES Pole No. 59 was disconnected.

Matiala and Bindapur Drive dated 26.09.2023 & 27.09.2023.

Joint Inspection Report in OA No-353/2023 For Matiala and Bindapur area as per the Co-ordinates/Geo-locations.		
S.No.	Location/ Coordinates	Joint Inspection Findings
1.	28 36 53.7N 77 04 04.8E (28.614917, 77.068000)	No Jeans dyeing unit found by the Joint team at this location. This plot is being used for some other activity.
2.	28 36 56.2N 77 04 04.1E (28.615611, 77.068000)	No Jeans dyeing unit found by the Joint team at this location. There was some machinery related to household activity in this house observed by the Joint Inspection team.
3.	28 36 57.0N 77 04 05.0E (28.615833, 77.068056)	No Jeans dyeing unit found at this location by the joint inspection team. There was no Jeans dyeing unit observed on the ground and the first floor of the premises. Some rooms/halls are found vacant while some are being used for other activities and residential purpose.
4.	28.611807, 77.047924	No Jeans dyeing unit found operational at this location by the joint inspection team. At this location Sweets manufacturing (Mahalakshmi sweets) is found operating at plot no-10, Khasra No-61, Village Matiala, Near Tiles factory, Delhi-110059.
5.	28 36 39.9N 77 03 01.4E (28.611083, 77.050389)	No Jeans dyeing unit found operational at this location. At this location joint inspection team observed the plot No- D-45, Nanhey Park, D-Block, Uttam Nagar, Delhi Near New Ring Midways School, Delhi-110059. It is observed that there is a garment shop/godown at this address. Owner name is Mr. Ramesh Kumar Solanki.

6.	28 36 40.0N 77 02 59.9E (28.611111, 77.049972)	No Jeans dyeing unit found operational at this location by the joint inspection team. At this location there is a plot which address is D-94, Matiala Extension, UttamNagar, Delhi-110049. A person named IschhwakuSolanki informed the joint inspection team that he is the owner of the plot. He also informed that the ground floor is vacant since 10-12 months. Also BSES official confirmed that there is no electricity meter at the ground floor.
7.	28 36 39.9N 77 02 58.7E (28.611083, 77.049639)	No Jeans dyeing unit found operational at this location by the joint inspection team. At this location the house which address as per the electricity bill is H.No-D-94, Matiala Extension, Uttam Nagar, delhi-110049, CA No-103378175. Meter on the ground floor is in the name of Ms Suman and on the first floor there was no electricity meter found installed as confirmed by the BSES official. Also at ground floor sewing machines factory is found existing.
8.	28.610141, 77.048966 (Beside Mandir)	shiv Joint inspection team could not trace any jeans dyeing unit at this location. The local people there told the team that there is no Jeans dyeing factory at this location.
9.	28.611407, 77.044249	No Jeans dyeing unit found operational at this location by the joint inspection team. At this location there is a building of 4 floors and a terrace. Floors found vacant by the joint inspection team. A person named Manoj Sharma told the team that he is the owner of this building and told the address of the building khasra no-23/20, village Matiala. He didn't show any address proof to the team. He also informed the team that building is vacant since 6 months. Owner Manoj Sharma informed the team that there used to be Jeans dyeing factory at 3rd & 4th floor which was vacated by him 6 months ago and now he is looking for some other tenants.
10.	28 36 36.7N 77 02 36.5E (28.610194, 77.043472)	No Jeans dyeing unit found operational at this location. A person named GirishSolanki informed the team that he is the owner of this plot. Address is 30/3, Matiala village, Near Achar factory. Plot is found vacant by the joint inspection team. He also informed the team that there used to be a Jeans dyeing and washing factory which was vacated by him a year ago and now he is looking for a tenant for this plot.
11.	28 36 36.1N 77 02 37.0E (28.610028, 77.043611)	No Jeans dyeing unit found operational at this location. A person named GirishSolanki informed the team that he is the owner of this plot. Address is 30/3(khasra No.), Matiala village, Near Achar factory. This plot is now being used for residence for labourers and rickshaw drivers. Owner Girishsolanki also informed the team that there used to be a Jeans dyeing & washing factory which was vacated 1.5 years ago.



12.	28 36 36.8N 77 02 37.1E (28.610222, 77.043639)	No Jeans dyeing unit found operational at this location. A person named Girishsolanki informed the team that he is the owner of this plot. Address is khasra No.30/3, Matiala village, Near Achar factory. The plot is found vacant by the Joint inspection team. Owner Girishsolanki informed the team that there used to be a Jeans dyeing and washing factory which was vacated a year ago and now he is looking for a tenant for using it as a godown.
13.	28.610611, 77.048529	No jeans dyeing unit found operational at this location by the Joint inspection team. At this location there is a building of address-plot No-40/3, khasra No-22/25, Matiala Extension, Uttam Nagar, Delhi-110059. At ground floor there is a grocery godown. At 1st floor there is a NashaMukti Kendra. 2nd floor found vacant. Local people informed the team that the owner of this building is Sh. Jeevan Singh and Ms poonam Singh.
14.	28.610407, 77.047961	Joint inspection team did not observe any Jeans dyeing unit at this location.

Mukundpur Drive dated 27.09.2023.

S. No.	Location/ Coordinates	Joint Inspection Findings
1	28°44'47.8"N, 77°11'10.1"E (28.746618, 77.183636)	The Unit at this location has already been sealed by MCD & electricity disconnected by TPDDL on 02.05.2023
2	Pukeho Table Tennis Burari Lat:28.746816 Long:77.183579	The Unit at this location has been already sealed by MCD electricity disconnected by TPDDL on 02.05.2023
3	28°44'48.3"N, 77°10'59.0"E (28.746758, 77.183053)	The Unit at this location has been already sealed by MCD & electricity disconnected by TPDDL on 02.05.2023
4	28°44'49.2"N, 77°10'58.8"E (28.746990, 77.182993)	The Unit at this location has been already sealed by MCD & electricity TPDDL on 02.05.2023 disconnected by TPDDL on 02.05.2023.
5	28°44'48.7N, 77°10'59.7"E (28.746847, 77.183241)	The Unit sealed by at this location has been already MCD & electricity disconnected by TPDDL on 02.05.2023.
6	28°44'47.9N, 77°11'00.5"E (28.746643, 77.183462)	The Unit at this location has been already sealed by MCD & electricity disconnected by TPDDL on 02.05.2023

7	Lat:28.76049, Long:77.129941	The Unit at this location has been already sealed by MCD & electricity disconnected by TPDDL on 02.05.2023
8	Lat: 28.746774 Long: 77.183365	The Unit at this location has been already sealed by MCD & electricity TPDDL on 02.05.2023 disconnected by TPDDL on 02.05.2023
9	Lat: 28.74736 Long: 77.183322	The unit at this location was found operational and engaged in the activity of jeans dyeing and washing which was sealed by MCD and electricity disconnected by TPDDL on 27.09.2023

8. That, action taken against Dying units in non-confirming areas of Delhi by Joint Team till 27.09.2023 is as under:-

Sl. No.	Alleged Areas/Locations	Date of Inspection / Survey	No. of premises/units Surveyed	Dyeing Units found and Action Taken (Sealing/ Power Disconnection)
1	Tukhmeerpur, Karawal Nagar and Gokul Puri (No specific address/ location is mentioned in OA)	-	-	-
2	Meethapur Extn., Molar Band, Badarpur (Coordinates of 18 units).	19.09.2023	18 Nos. (including 01 location found in the jurisdiction of Haryana State. No dyeing activity observed at 10 locations and premises found for residential use. 04 premises found locked)	2
3	Kirari (No specific address/ location is mentioned in OA)	-	-	-

[Signature]

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4	Mukundpur (No specific address/location is mentioned in OA)	27.09.2023	09	09
5	Khayala (Coordinates of 15 units)	19.09.2023	04 (including 03 units found locked and 01 unit is light Engg works)	0
	Ranhola (Coordinates of 06 units)	19.09.2023	05 (including 03 units found locked and no dyeing activity observed at 02 locations)	0
	Bindapur & Matiyala (Coordinates of 14 units)	26.09.2023 27.09.2023	14 (No Dyeing/Jeans washing observed)	0
	Location/ Address of respondents =18 No. as per OA filed by complainant Sh. Varun Gulati)			
	Total locations = 71 including 18 no. of respondents		50	11

9. It is further submitted that all the locations mentioned on the OA found existing in the non-conforming areas and DPCC does not grant consent in such areas.

10. It is therefore requested to this Hon'ble Tribunal to grant two months time to complete the further inspections, and to take necessary action. Further, it is also requested to take necessary action, if any, against the complainant to supply the co-ordinates of houses/ no industrial activity was observed by the joint team.

11. The present action taken report may kindly be taken on record.



(Satender Kumar)
Sr. Environmental Engineer

Delhi

Dated 3rd Oct , 2023

**By Email / Speed Post
URGENT/ NGT MATTER**



DELHI POLLUTION CONTROL COMMITTEE
Department of Environment, Govt. of NCT of Delhi
5th Floor, ISBT Building, Kashmere Gate, Delhi-110006
visit us at : <http://dpcc.delhigovt.nic.in>



F. No. DPCC/WMC II/OA 21(AshwaniYadav)/2023/4595-4612

Dated : 22-06-2023

Subject: Directions u/s 33(A) of Water (Prevention & Control of Pollution) Act, 1974 read along with Rule 34 (6) of Water (Prevention & Control of Pollution) Rules, 1975.

1. Central Pollution Control Board is the State Board for all the Union Territories to exercise powers and perform functions under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, as amended to date.
2. Central Pollution Control Board has delegated all its powers and functions under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 in respect of Union Territory of Delhi to Delhi Pollution Control Committee (DPCC) vide Notification No.S.O.198 (E) Dated 15.03.1991.
3. It is a mandatory provision under u/s 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 that no person without the previous consent of the DPCC shall establish or take any steps to establish any industry, operation or process or any treatment and disposal system an extension or addition thereto, which is likely to discharge sewage or trade effluent into a stream or well or sewer or on land.
4. Dyeing units and Jeans / Denim washing units are highly water polluting units. Their effluent is substantial. These units use various type of dyes and chemicals. Presence of dyes and other chemicals together make the textile effluent highly toxic. The effluent is also carcinogenic due to release of various harmful chemicals including heavy metals. The colloidal matter present in addition to the colours and the oily scum raises the turbidity, makes the water look foamy and smell bad, and inhibits the sunlight affecting self-cleaning property of Water Bodies / River Yamuna.
5. Effluent from illegal Dyeing activity and illegal Jeans / Denim washing activity has very detrimental effect on Water Bodies / River Yamuna and on human health as well as on flora and fauna.
6. The High-Level Committee on Rejuvenation of River Yamuna chaired by Hon'ble Lt. Governor, Delhi highlighted existence of illegal Dyeing units and illegal Jeans / Denim washing units which contribute substantial pollution in natural /storm water drains and river Yamuna.
7. In view of the orders dated 07.05.2004 of Hon'ble Supreme Court in I.A. No 22 in WP(C) No. 4677 of 1985 titled as "M.C. Mehta Vs. Union of India & Others", no industry can function in violation of the Master Plan of Delhi in areas which are non-Conforming for the activity. As such the question of giving consent to any unit, which is in non-conformity with the Master Plan of Delhi does not arise. Also, an activity even in the Approved Industrial Areas / Industrial Estates / Redevelopment Areas will be illegal if it does not have the consent from DPCC. This assumes particular significance in case of polluting units.

22/6/23

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8. In view of the above and in exercise of the powers conferred under section 33(A) of the Water (Prevention & Control of Pollution) Act, 1974 read along with Rule 34 (6) of Water (Prevention & Control of Pollution) Rules, 1975, all Dyeing units and Jeans / Denim washing units operating outside the Approved Industrial Areas / Industrial Estates / Redevelopment Areas or operating within the Approved Industrial Areas / Industrial Estates / Redevelopment Areas but without mandatory consent of DPCC are therefore ordered to be closed / sealed with immediate effect. All the Local Bodies (Municipal Corporation of Delhi, New Delhi Municipal Council & Delhi Cantonment Board) and Delhi Development Authority shall ensure the closure / sealing including disconnection of their Electricity and Water Supply and send the Action Taken Report on the effective closure to DPCC, accordingly.

22/6/13
(Ashwani Kumar)
Chairman, DPCC

To,

1. Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
2. Chairman, New Delhi Municipal Council, Palika Kendra, New Delhi-110001.
3. Commissioner, Municipal Corporation of Delhi, 9th Floor, Dr. S.P.M Civic Center, J.L.Nehru Marg, Delhi-110002
4. Chief Executive Officer, Delhi Cantonment Board, Sadar Bazar, Delhi Cantt. Delhi-10.
5. Chief Executive Officer, Delhi Jal Board, Varunalaya, Phase -II, Jhandewalan, Delhi-110005.
6. The General Manager, BSES Yamuna Power Ltd., 3rd Floor Shakti Kiran Building, Karkardooma, Near Karkardooma Court, Delhi-110032.
7. The General Manager, BSES Rajdhani Power Ltd., BSES Bhawan, Nehru Place, Near Nehru Place Bus Terminal, New Delhi-110019
8. The General Manager, NDPL, NDPL House, Hudson Lane, Kingsway Camp, Delhi-110009

Copy to:

1. Commissioner of Police, Delhi Police Headquarters, Jai Singh Road, New Delhi-110001.
2. Additional Chief Secretary (Industries), Department of Units, Govt. of NCT of Delhi. 419, Udyog Sadan, FIE Patparganj, Delhi-92
3. Pr. Secretary to Hon'ble Lt. Governor, GNCTD, Raj Niwas, Delhi -110054.
4. Pr. Secretary (Revenue) cum Divisional Commissioner, Govt. of NCT of Delhi, 5, Sham Nath Marg, Delhi-110054.
5. Pr. Secretary (Env.), Govt. of NCT of Delhi, 6th Floor, Delhi Secretariat, I.P. Estate, Delhi-02.
6. Secretary (Power), Govt. of NCT of Delhi, 6th Floor, Delhi Secretariat, I.P. Estate, Delhi-02.
7. Secretary to Environment Minister, Govt. of NCT of Delhi, 7th Level, Delhi Secretariat, Delhi -02.
8. Spl. Secretary (Env.) Cum Member Secretary, Delhi Pollution Control Committee, 6th Floor, Delhi Secretariat, I.P. Estate, Delhi-02.
9. Staff Officer to Chief Secretary, Govt. of NCT of Delhi, 5th Level, Delhi Secretariat, Delhi -02
10. Sr. Env. Engineer (IT), DPCC for uploading on the DPCC website

24/6/13
(Ashwani Kumar)
Chairman, DPCC

By Speed Post/email

	<p align="center">DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6 visit us at : http://dpcc.delhigovt.nic.in</p>	
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F. No. DPCC/CMC-III/O.A. No 353/2023 / 1583-86

Dated: 12-6-23

To,
The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Shahdara,
Delhi-110032

**Sub.: Compliance of orders passed by Hon'ble NGT in O.A. No. 353/2023 in the matter
"Varun Gulati Vs. Govt. of NCT of Delhi" – request for nomination.**

Sir,

This has reference to the order dated 23.05.2023 passed by Hon'ble National Green Tribunal in Original Application No. 353/2023 in the matter of "Varun Gulati Vs. Govt. of NCT of Delhi" (copy enclosed) regarding operation of dyeing factories operating without the consent/NOC/permission in Bindapur, Matiala, Ranhola, Khyala, Meethapur, Badarpur, Mukundpur and Kirari of NCT of Delhi. The Hon'ble NGT has issued following directions as reproduced below:-

".....

"13. The matter having been monitored before this Tribunal for more than seven years, we do not find it necessary to keep the matter pending for indefinite period. It is for the statutory authorities to continue further steps for enforcement of environmental norms as per law. In view of order dated 20.3.2020, disposing of the final report of the OC headed by Justice Pratibha Rani, former Judge, Delhi High Court, further monitoring will be in terms of order of the Hon'ble Supreme Court in M.C. Mehta (supra), by the Chief Secretary, Delhi.

14. Accordingly, we close the proceedings with hope and expectation that the concerned authorities will take necessary steps for maintaining environmental norms. There has to be continuous vigil against causing of pollution, particularly burning of plastic and other waste for protection of environment and public health. The amount of compensation recovered must be properly utilized for legitimate purpose with the approval of the CPCB, as already directed. If there is any violation of environmental norms, the aggrieved party will be free to take remedies as per law, as and when necessary."

7. In view of above, the Monitoring Committee appointed by Hon'ble Supreme Court may look into the matter in coordination with other concerned authorities, including the CPCB and DPCC. A joint report of CPCB and DPCC may file an action taken report in the matter about compliance status in respect of

units named in the application. The report may mention consent status, compliance status with reference to disposal of effluents into drain and its quality, location of these units in non-conforming area and proposed remedial actions within three months from today by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

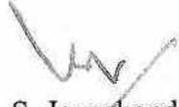
List the matter for further consideration on 04.10.2023...."

The following officers have been nominated as Nodal officers from DPCC to coordinate inspections by the Joint teams of CPCB and DPCC officials in the areas specified by the petitioner:

Sl No.	Areas	Nodal Officer	Contact No.
1	Bindapur, Matiala, Molarband, Mithapur, Badarpur	Smt. Ajeeta Dayal Aggarwal, SEE	9717593511
2	Mukindpur	Sh. Md. Arif, SEE	9717593510
3	khyala, runhola	Sh Shyam Sunder, EE	9717593531

In view of above, you are requested to nominate the officials from CPCB as part of joint teams to carry out inspections to comply with the directions of Hon'ble Tribunal. The CPCB officials may contact aforesaid Nodal officers of DPCC for joint inspections at the earliest. This may be treated as most urgent as ATR is to be filed before the Hon'ble NGT within two months. The matter is listed for 04.10.2023.

Yours sincerely


(Dr K. S. Jayachandran)
Member Secretary

Encl.: As above

Copy to: -

1. Smt. Ajeeta Dayal Aggarwal, SEE, DPCC
2. Sh. Md. Arif, SEE, DPCC
3. Sh Shyam Sunder EE, DPCC





DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
 visit us at : <http://dpcc.delhigovt.nic.in>



F.No.DPCC/CMC-VII/ OA No.- 353/2023/ NGT/2023/ 1725-45

Dated: 12-7-23

To,

1. The Zonal Deputy Commissioner, MCD, North Shahdara Zone, Keshav Chowk, Grand Trunk Road, Near Shyam Lal College, Shahdara, New Delhi, Delhi-110032.
2. The Zonal Deputy Commissioner, MCD, Najafgarh Zone, Najafgarh, near Dhansa Stand, New Delhi, Delhi-110043.
3. The Zonal Deputy Commissioner, MCD, West Zone, Vishal Enclave, Opposite Delhi Jal Board, Rajouri Garden, New Delhi, Delhi-110027.
4. The Zonal Deputy Commissioner, MCD, Rohini Zone, North Delhi Municipal Corporation, Sector - 5, Rohini, Delhi-110085.
5. The Zonal Deputy Commissioner, MCD, Narela Zone, 13, R-178, MDR 138, Rajeev Colony, Swatantra Nagar, Narela, Delhi-110040.
6. The Zonal Deputy Commissioner, MCD, Civil Lines Zone, 16, Rajpur Rd, Kamla Nehru Ridge, Civil Lines, Delhi-110054.

Subject: Action taken report in respect of Dyeing units operating in non-confirming / residential areas.

- Ref: 1. O.A No. 353/2023 in matter of "Varun Gulati Vs GNCTD & Ors." Hon'ble NGT orders dated 23.05.2023 (Copy enclosed).**
2. MOM dated 05.06.2023 of meeting held on 30.05.2023 taken by Chairman, DPCC with Zonal DCs of MCD & others. (Copy enclosed).
 3. Directions u/s 33 (A) of Water Act 1974 dated 22.06.2023 issued by DPCC (Copy enclosed).

Sir / Madam,

Please find enclose herewith copies of above references and copy of complaint received from Sh. Varun Gulati against the illegal Jeans Dyeing units operating in non-conforming/ residential areas with the geo-tagged location/ co-ordinates of many such units located in Bindapur, Matiyala, Meethapur Extn, Molar Band, Badarpur, Kirari, Ranhola, Khayala and Mukundpur areas. It is alleged that more than 500 such illegal dyeing units are running in various areas. However, no specific addresses are mentioned of all such units.

It may be recalled that during the meeting of the Solid Waste Management Monitoring Committee (SWMC) held on 25th April 2023 at Raj Niwas under Chairmanship of Hon'ble Lieutenant Governor, the Hon'ble LG showed displeasure over the illegal operation of water polluting units especially jeans dyeing industries in non-conforming areas in Delhi & directed that joint teams consisting of MCD, DPCC, Revenue Department, Delhi Police, TPDDL/BSES & DJB should take strict actions against illegal Jeans Dyeing units operating in non-confirming areas, Delhi.

Chairman, DPCC has also convened a meeting on 30.05.2023 with the Zonal DCs of MCD in this regard and it was decided to take strict actions against such illegal Jeans Dyeing units on regular basis (copy of MOM enclosed).

Contd..2..

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Recently, Chairman, DPCC has also issued Directions u/s 33 (A) of the Water Act, 1974 for effective closure/ sealing of dyeing/ denim washing units in non-conforming/residential areas vide letter no. DPCC/WMC II/OA 21 (Ashwani Yadav)/2023/4595-4612 dated 22.06.2023 (copy enclosed).

In view of aforesaid, you are requested to take necessary action for the effective closure / sealing of such illegal Dyeing units and Jeans / Denim washing units including disconnection of electricity & water supply & submit the weekly compliance report to this office.

List of DPCC officers and alleged sites for joint inspections for the respective areas is also enclosed.

Please note that in NGT matter, O.A. No 353/2023 titled as "Varun Gulati Vs GNCTD & Ors.", the next date of hearing is 04.10.2023.

This issued with the approval of the Competent Authority, DPCC.


Satender Kumar

SEE, CMC VII
Senior Environmental Engineer
Delhi Pollution Control Committee
4th & 5th Floor, ISBT Building,
Kashmere Gate, Delhi-110006

Encls: as above

Copy for information and necessary action:

1. The Commissioner, Delhi Police, Delhi Police Headquarter, Jai Singh Road, New Delhi-110001.
2. The Commissioner, MCD, Dr. S.P. Mukharjee Civic Center, 4th Floor, Minto Road, New Delhi-110002.
3. The Commissioner of Industries, Department of industries, Plot No.419, Udyog Sadan, FIE, Patparganj, Delhi-110092.
4. The District Magistrates, North East, D.C. Office Complex, Nand Nagri, Opposite Gagan Cinema, Delhi-110093.
5. The District Magistrates, South East, Old Gargi College Building, Lajpat Nagar-IV, New Delhi-110024.
6. The District Magistrates, South West, Old Terminal Tax Building, Kapashera, New Delhi-110037.
7. The District Magistrates, North West, Main Chowk, Kanjhawala, Delhi-110081.
8. The District Magistrates, North, G.T. Karnal Road, Alipur, Delhi-110036.
9. The District Magistrates, West, Plot No. 3, Shivaji Place, Near West Gate Mall, Raja Garden, New Delhi-110027.
10. The Chief Executive Officer, Delhi Jal Board, Varunalaya, Phase-II, Jhandewalan, New Delhi-110055.
11. The Special Commissioner of Police (Law and Order-II), New Police Lines, Kingsway Camp, GTB Nagar, New Delhi-110009.
12. The General Manager, Commercial TPDDL, Grid Sub-station Building, Hudson Lane, Kingsway Camp, Delhi-110009.
13. The Chief Operating Officer, BSES, Yamuna Power Ltd., 3rd Floor, Shakti Kiran Building, Karkardooma, Delhi-110092.
14. Varun Gulati, A-66, 1st Floor, Ganesh Nagar, Tilak Nagar, New Delhi-110018.
15. Sh. Rishabh Srivastava, Scientist 'C', (Mobile No.- 7982250879), Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032.

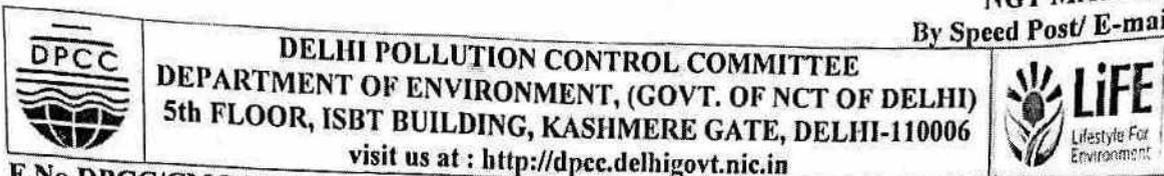
19

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91
Nomination of DPCC officials for joint visit regarding action on Dyeing & Denim/Jeans washing units in non-conforming/ residential areas

20

S. No.	CMC	Area	MCD Zone	Name of the DPCC officers for Joint Inspections for respective areas	Name of Area In-charge
1	I	-	North Shahdara Zone	Sh. Nipun Beniwal, JEE 7982889168 Sh. Priyank Khatri, JEE 8005610373	Sh. Siddhartha Gautam, EE 9717593535
2	II	Meethapur Extn., Molar Band, Badarpur (Coordinates of 18 units and address of respondent No. 25 as per O.A. filed by complainant Sh. Varun Gulati)	Central Zone Najafgarh Zone West Zone	Sh. Nikunj Malik, JEE 8851100132 Sh. Amzad Khan, JEE 8860364102	Sh. Krishan Kumar, EE 9717593539
3	III	Kirari	Rohini Zone	Sh. Deepanshu Puri, JEE 8368238844	Sh. V.K. Jain, EE 9717593533
4	V	Mukundpur (Address of respondent No. 22 as per O.A. filed by complainant Sh. Varun Gulati)	Civil Lines Zone Narela Zone	Sh. Ajay Malik, JEE 9319612226 Sh. Vikas, JEE 9716577854 Sh. Kamal Gaurav, JEE 9971488247	Sh. Surender Singh, AEE 9717593525
5	VI	Ranhola (Coordinates of 6 units), Khayala (Coordinates of 15 units), Bindapur & Matiyala (Coordinates of 13 units), and addresses of respondent No. 8 to 21 & 23 to 24 as per O.A. filed by complainant Sh. Varun Gulati	West Zone	Sh. Shashank Kumar, JEE 7484886568	Sh. Shyam Sunder, EE 9717593531



F.No.DPCC/CMC-VII/OA No.- 353/2023/NGT/2023/1980-201 Dated: 30-8-23

REMINDER

To,

1. The Zonal Deputy Commissioner, MCD, North Shahdara Zone, Keshav Chowk, Grand Trunk Road, Near Shyam Lal College, Shahdara, New Delhi, Delhi-110032.
2. The Zonal Deputy Commissioner, MCD, Najafgarh Zone, Najafgarh, near Dhansa Stand, New Delhi, Delhi-110043.
3. The Zonal Deputy Commissioner, MCD, West Zone, Vishal Enclave, Opposite Delhi Jal Board, Rajouri Garden, New Delhi, Delhi-110027.
4. The Zonal Deputy Commissioner, MCD, Rohini Zone, North Delhi Municipal Corporation, Sector - 5, Rohini, Delhi-110085.
5. The Zonal Deputy Commissioner, MCD, Narela Zone, 13, R-178, MDR 138, Rajeev Colony, Swatantra Nagar, Narela, Delhi-110040.
6. The Zonal Deputy Commissioner, MCD, Civil Lines Zone, 16, Rajpur Rd, Kamla Nehru Ridge, Civil Lines, Delhi-110054.

Subject: Action taken against Dyeing units operating in non-confirming / residential areas.

- Ref:**
1. O.A No. 353/2023 in matter of "Varun Gulati Vs GNCTD & Ors." Hon'ble NGT orders dated 23.05.2023
 2. MOM dated 05.06.2023 of meeting held on 30.05.2023 taken by Chairman, DPCC with Zonal DCs of MCD & others.
 3. Directions u/s 33 (A) of Water Act 1974 dated 22.06.2023 issued by DPCC

Sir / Madam,

This refers to the aforesaid references and complaint received from Sh. Varun Gulati against the illegal Jeans Dyeing units operating in non-conforming/ residential areas with the geotagged locations/ coordinates of such units located in Tukhmeerpur, Karawal Nagar, Gokul Puri, Ghazipur, Aali Vihar & Meethapur, Vikaspur-Nangli Sakrawati, Matiyala Bindapur, Kirari, Swaroop Nagar, Mukundpur, Budhpur, Alipur, Khyala, Vishnu Garden and adjoining areas. DPCC has requested you vide letter no. DPCC/CMC-VII/OA No.-353/2023/NGT/2023/1725-45 dated 12.07.2023 (copy enclosed) to take necessary action for the effective closure / sealing of illegal Dyeing units and Jeans / Denim washing units (specific units with geotagged locations/ addresses) including disconnection of electricity & water supply & submit the weekly compliance report to this office but it is regretted that no compliance report/ATR has been received so far in this regard.

Apart from this, no weekly report of action taken/ survey report of illegal Dyeing units and Jeans / Denim washing units are being received in this office.

Therefore, you are once again requested to take necessary action for the effective closure of illegal Dyeing units and Jeans/Denim washing units (specific units with geotagged locations/ addresses) in non-conforming/residential areas & submit the compliance report in this office at the earliest. Also requested to submit the weekly ATR/ surveyed report of such units.

Contd..2..

Please note that reply is to be filed before Hon'ble NGT in O.A. No 353/2023 titled as "Varun Gulati Vs GNCTD & Ors.

The next date of hearing is 04.10.2023.

22

Satender Kumar
Satender Kumar

SEE, CMC-VII
SATENDER KUMAR
Sr. ENV. Engineer
Delhi Pollution Control Committee
Govt. of NCT of Delhi
5th Floor, Kashmere Gate, Delhi-110006
Mob. 9717593519

Encls: as above

Copy for information and necessary action:

1. The Commissioner, Delhi Police, Delhi Police Headquarter, Jai Singh Road, New Delhi-110001.
2. The Commissioner, MCD, Dr. S.P. Mukharjee Civic Center, 4th Floor, Minto Road, New Delhi-110002.
3. The Commissioner of Industries, Department of industries, Plot No.419, Udyog Sadan, FIE, Patparganj, Delhi-110092.
4. The District Magistrates, North East, D.C. Office Complex, Nand Nagri, Opposite Gagan Cinema, Delhi-110093.
5. The District Magistrates, South East, Old Gargi College Building, Lajpat Nagar-IV, New Delhi-110024.
6. The District Magistrates, South West, Old Terminal Tax Building, Kapashera, New Delhi-110037.
7. The District Magistrates, North West, Main Chowk, Kanjhawala, Delhi-110081.
8. The District Magistrates, North, G.T. Karnal Road, Alipur, Delhi-110036.
9. The District Magistrates, West, Plot No. 3, Shivaji Place, Near West Gate Mall, Raja Garden, New Delhi-110027.
10. The Chief Executive Officer, Delhi Jal Board, Varunalaya, Phase-II, Jhandewalan, New Delhi-110055.
11. The Special Commissioner of Police (Law and Order-II), New Police Lines, Kingsway Camp, GTB Nagar, New Delhi-110009.
12. The General Manager, Commercial TPDDL, Grid Sub-station Building, Hudson Lane, Kingsway Camp, Delhi-110009.
13. The Chief Operating Officer, BSES, Yamuna Power Ltd., 3rd Floor, Shakti Kiran Building, Karkardooma, Delhi-110092.
14. Sh. Rishabh Srivastava, Scientist 'C', (Mobile No.- 7982250879), Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi- 110032.
15. Incharge, Legal Cell, DPCC.
16. Varun Gulati (Complainant), A-66, 1st Floor, Ganesh Nagar, Tilak Nagar, New Delhi- 110018 with request to pursue the matter with concerned departments.

Annexure -5 (Colly)

<u>S.No</u>	<u>Locations</u>	<u>Joint Inspection Findings</u>
1.	28 29 30 N 77 19 01 E (28.491667, 77.316944)	Jeans Dyeing Unit at this location was found already sealed by MCD & Revenue Department.
2.	28 29 34 N 77 19 05 E (28.492778, 77.318056)	No Jeans Dyeing Factory found at this location by the joint team. This is a residential plot.
3.	28 29 35 N 77 19 06 E (28.493056, 77.318333)	Main gate approaching to this location is found locked. The municipal and the administrative authority in the inspection team could not help in opening the door. The competent person along with necessary support is compulsorily needed to open the locked premises and to further inspect w.r.t. pollution norms. Note: It is to be noted that being non-conforming/ residential area, no permission/CTO for any industrial activity has been granted by DPCC at this location.
4.	28 29 35 N 77 19 07 E (28.493056, 77.318611)	Main gate approaching to this location is found locked. The municipal and the administrative authority in the inspection team could not help in opening the door. The competent person along with necessary support is compulsorily needed to open the locked premises and to further inspect w.r.t. pollution norms. Note: It is to be noted that being non-conforming/ residential area, no permission/CTO for any industrial activity has been granted by DPCC at this location.
5.	28 29 36 N 77 19 06 E (28.493333, 77.318333)	No Jeans Dyeing Factory found at this location by the joint team. This is a residential plot.
6.	28 29 37 N 77 19 06 E (28.493611, 77.318333)	No Jeans Dyeing Factory found at this location by the joint team. This is a residential plot.
7.	28 29 40 N 77 19 06 E (28.494444, 77.318333)	Main gate approaching to this location is found locked. The municipal and the administrative authority in the inspection team could not help in opening the door. The competent person along with necessary support is compulsorily needed to open the locked premises and to further inspect w.r.t. pollution norms. Note: It is to be noted that being non-conforming/ residential area, no permission/CTO for any industrial activity has been granted by DPCC at this location.
8.	28 29 28 N 77 19 08 E (28.491111, 77.318889)	No Jeans Dyeing Factory found at this location by the joint team. This is a residential plot.
9.	28.491225, 77.319425	No Jeans Dyeing Factory found at this location by the joint team. This is a residential plot.
10.	28.490132, 77.318738	No Jeans Dyeing Factory found at this location by the joint team. This is a residential plot.

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<u>S.No</u>	<u>Locations</u>	<u>Joint Inspection Findings</u>
11.	28.490193, 77.319495	<p>Gate approaching to this location is found locked. The municipal and the administrative authority in the inspection team could not help in opening the door. The competent person along with necessary support is compulsorily needed to open the locked premises and to further inspect w.r.t. pollution norms.</p> <p>Note: It is to be noted that being non-conforming/ residential area, no permission/CTO for any industrial activity has been granted by DPCC at this location.</p>
12.	28.4908235, 77.3209046	<p>Gate approaching to this location is found locked. The municipal and the administrative authority in the inspection team could not help in opening the door. The competent person along with necessary support is compulsorily needed to open the locked premises and to further inspect w.r.t. pollution norms.</p> <p>Note: It is to be noted that being non-conforming/ residential area, no permission/CTO for any industrial activity has been granted by DPCC at this location.</p>
13.	28.491753, 77.316955	Jeans Dyeing Unit at this location was found already sealed by MCD & Revenue Department.
14.	28.489729, 77.317753	No Jeans Dyeing Factory found at this location by the joint team. This is a residential plot.
15.	28.487273, 77.319342	This location is in Haryana State. The team didn't inspect the location.
16.	28.489039, 77.318731	No Jeans Dyeing Factory found at this location by the joint team. This is a residential plot.
17.	28.489695, 77.318779	No Jeans Dyeing Factory found at this location by the joint team. This is a residential plot.
18.	28.491268, 77.318762	No Jeans Dyeing Factory found at this location by the joint team. This is a residential plot.



F8R9+CF8, Sindhu Farm Rd, Molar band Extension, Mithapur, New Delhi, Delhi 110044, India

Latitude
28.49103474°

Longitude
77.31863668°

Local 01:41:48 PM
GMT 08:11:48 AM

Altitude 204 m
Tuesday, 19.09.2023



Delhi Mumbai highway Shivpuri, Eco Pk Rd, Molar band Extension, Mithapur, New Delhi, Delhi 110044, India

Latitude
28.49176332°

Longitude
77.31716135°

Local 02:45:14 PM
GMT 09:15:14 AM

Altitude 204 m
Tuesday, 19.09.2023



6, Mithapur Extension, Mithapur, New Delhi, Delhi 110044, India

Latitude
28.49279629°

Longitude
77.31804996°

Local 02:26:46 PM
GMT 08:56:46 AM

Altitude 204 m
Tuesday, 19.09.2023



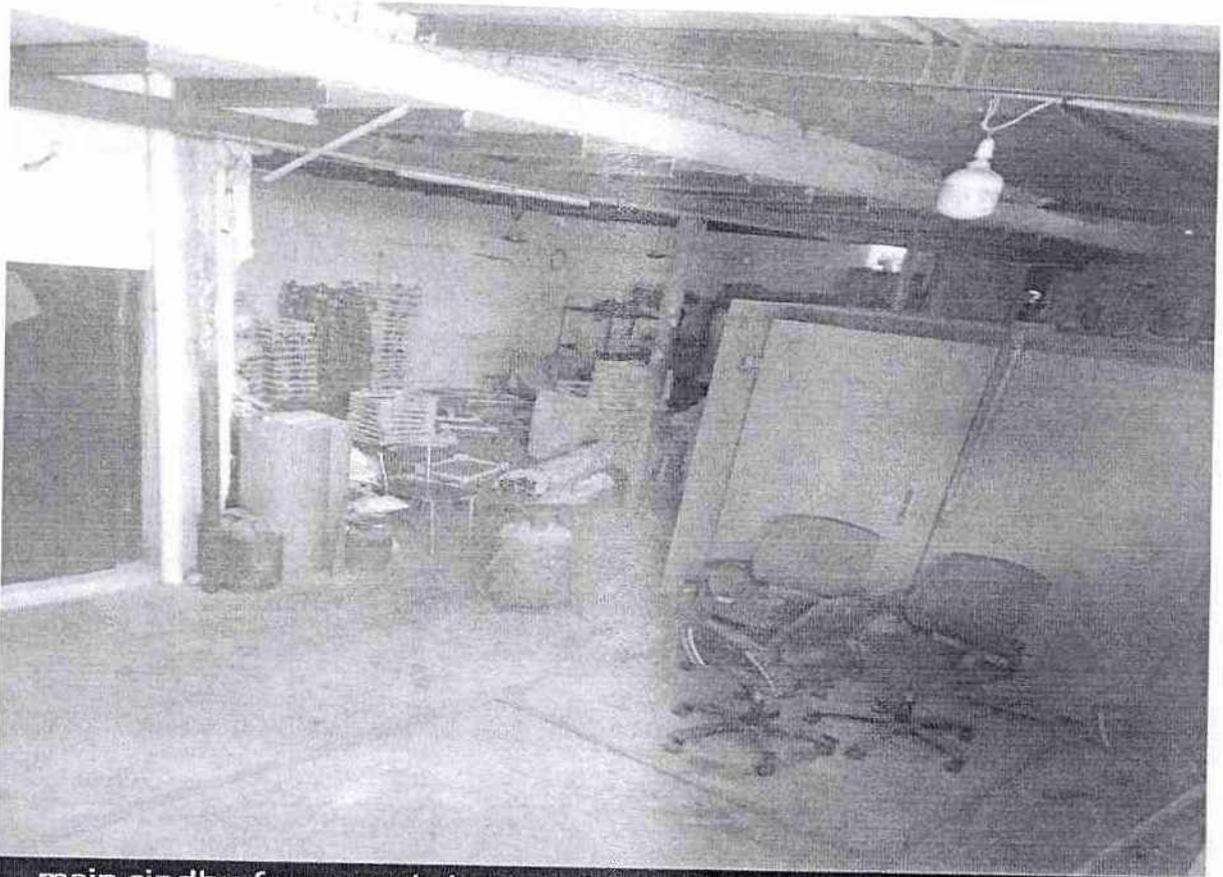
250, Sindhu Farm Rd, near Peer Baba Mazar, Molar band Extension, Mithepur Extension, New Delhi, Delhi 110044, India

Latitude
28.49313961°

Longitude
77.31871115°

Local 02:35:00 PM
GMT 09:05:00 AM

Altitude 203 m
Tuesday, 19.09.2023



main sindhu from road shop no 5 meethapur badarpur, Molar band Extension, Mithapur, New Delhi, Delhi 110044, India

Latitude
28.49347722°
Local 01:10:37 PM
GMT 07:40:37 AM

Longitude
77.31834622°
Altitude 202 m
Tuesday, 19.09.2023



F8V9+9FP, Sindhu Farm Rd, Molar band Extension, Mithapur, Faridabad, New Delhi, Delhi 110044, India

Latitude
28.49368593°
Local 01:04:07 PM
GMT 07:34:07 AM

Longitude
77.31854692°
Altitude 202 m
Tuesday, 19.09.2023



F8V9+VFV, Sindhu Farm Rd, Mithapur, New Delhi, Delhi 110044, India

Latitude
28.4944295°

Longitude
77.3187089°

Local 12:56:38 PM
GMT 07:26:38 AM

Altitude 203 m
Tuesday, 19.09.2023



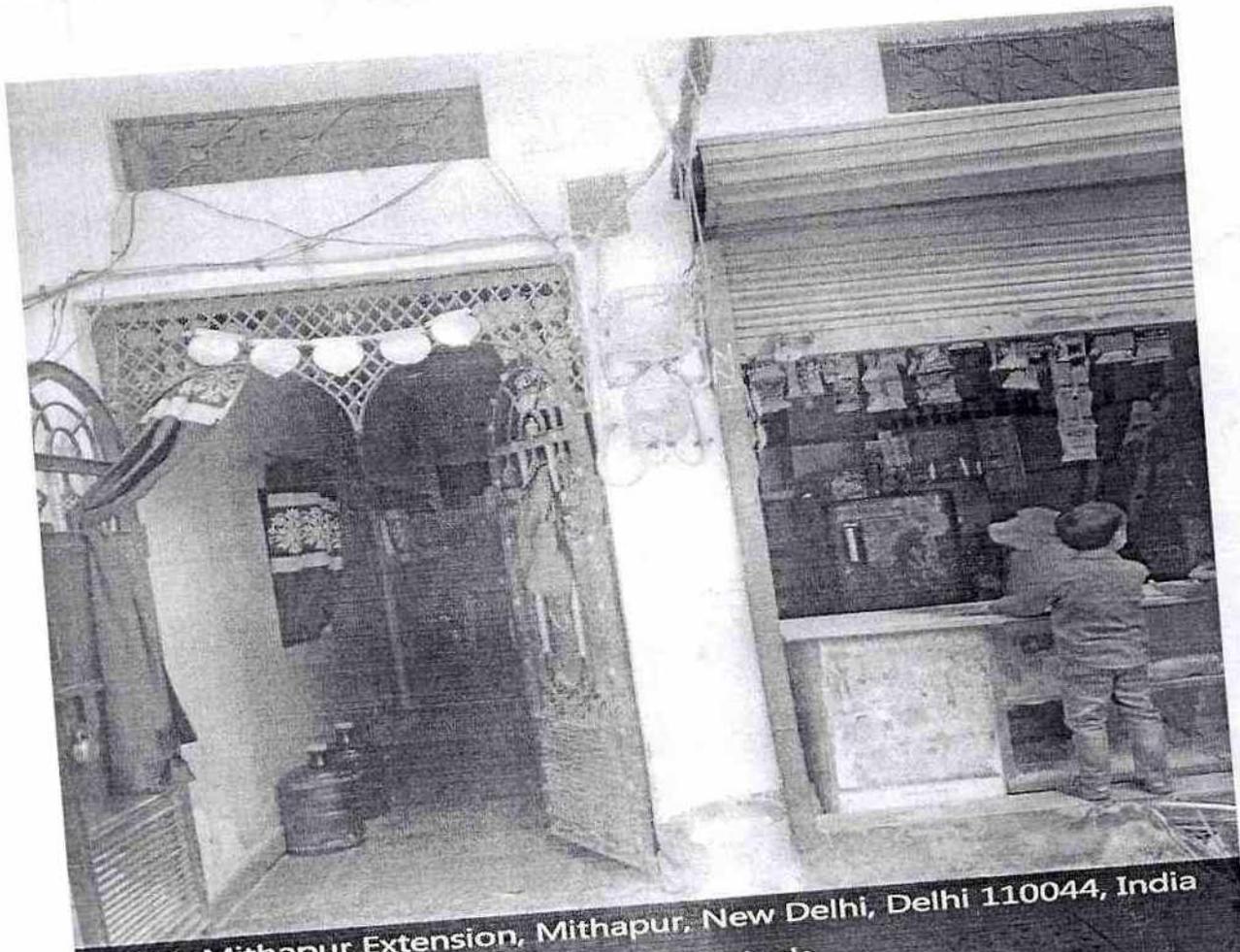
F8R9+9HJ, Mithapur Extension, Mithapur, Faridabad, New Delhi, Delhi 110044, India

Latitude
28.49101079°

Longitude
77.31889552°

Local 01:41:03 PM
GMT 08:11:03 AM

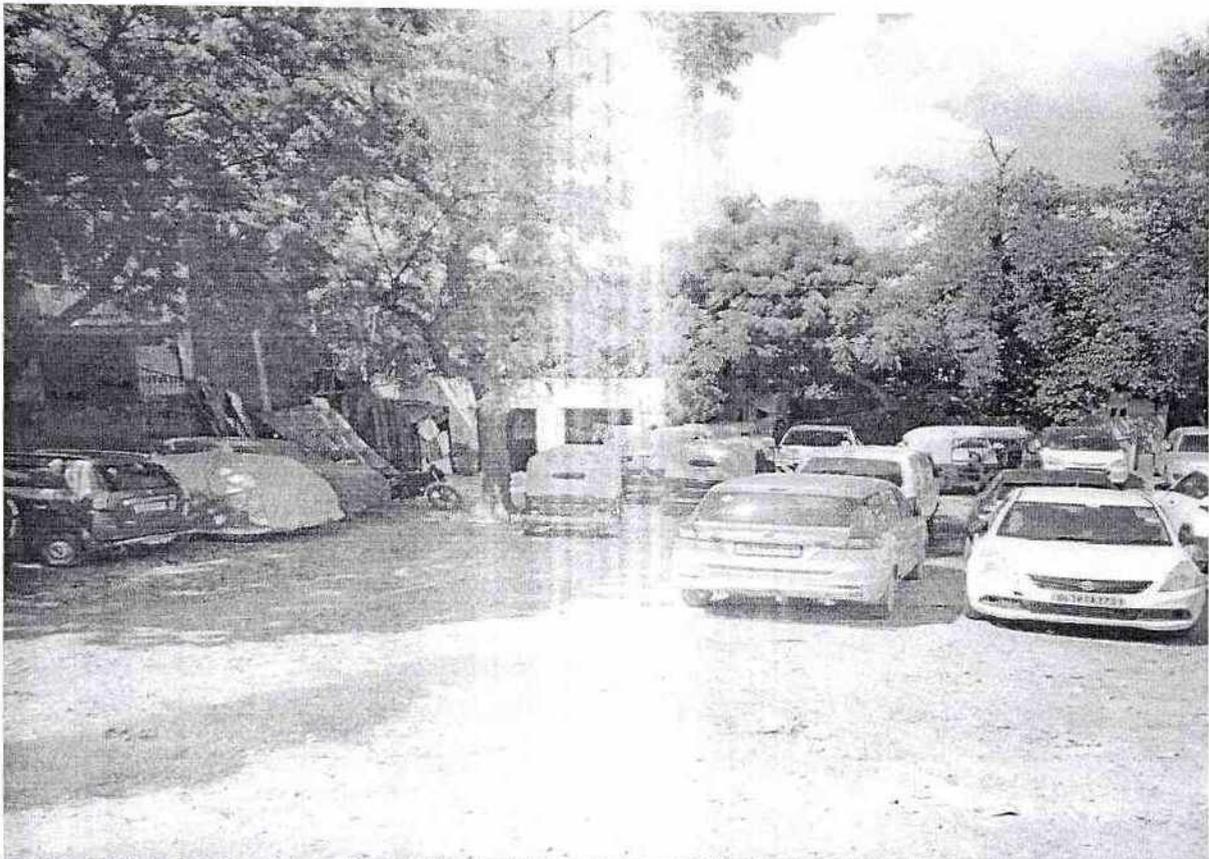
Altitude 204 m
Tuesday, 19.09.2023



103, Mithapur Extension, Mithapur, New Delhi, Delhi 110044, India
 Latitude 28.49091748° Longitude 77.31914085°
 Local 01:39:51 PM Altitude 204 m
 GMT 08:09:51 AM Tuesday, 19.09.2023



4258, Gali No. 13, Saraswati Colony, Sehatpur, Faridabad, New Delhi, Delhi 121003, India
 Latitude 28.4900261° Longitude 77.318658°
 Local 01:45:57 PM Altitude 205 m
 GMT 08:15:57 AM Tuesday, 19.09.2023



172, Sindhu Farm Rd, Meethapur Extension, Mithapur Extension,
Mithapur, New Delhi, Delhi 110044, India

Latitude
28.4898053°

Longitude
77.31951789°

Local 01:51:12 PM
GMT 08:21:12 AM

Altitude 202 m
Tuesday, 19.09.2023



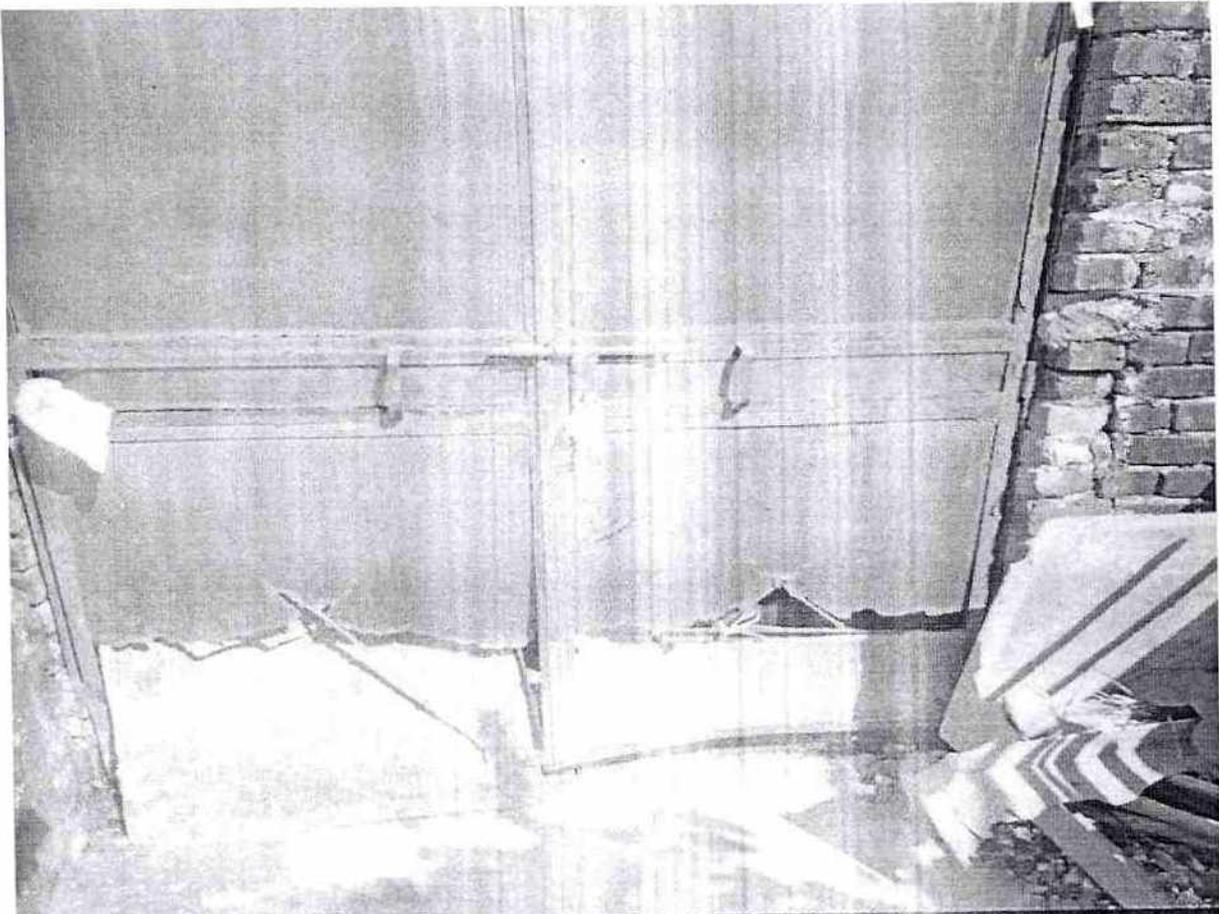
34-10, Mithapur Extension, Mithapur Extension, New Delhi, Delhi
110044, India

Latitude
28.49103795°

Longitude
77.31993201°

Local 01:37:25 PM
GMT 08:07:25 AM

Altitude 202 m
Tuesday, 19.09.2023



Delhi Mumbai highway Shivpur, Eco Pk Rd, Molar band Extension,
Mithapur, New Delhi, Delhi 110044, India

Latitude
28.49184921°

Local 02:45:37 PM
GMT 09:15:37 AM

Longitude
77.31708151°

Altitude 204 m
Tuesday, 19.09.2023



F8Q9+V7J, Molar band Extension, Mithapur, New Delhi, Delhi 110044,
India

Latitude
28.48978945°

Local 02:03:23 PM
GMT 08:33:23 AM

Longitude
77.3181845°

Altitude 201 m
Tuesday, 19.09.2023



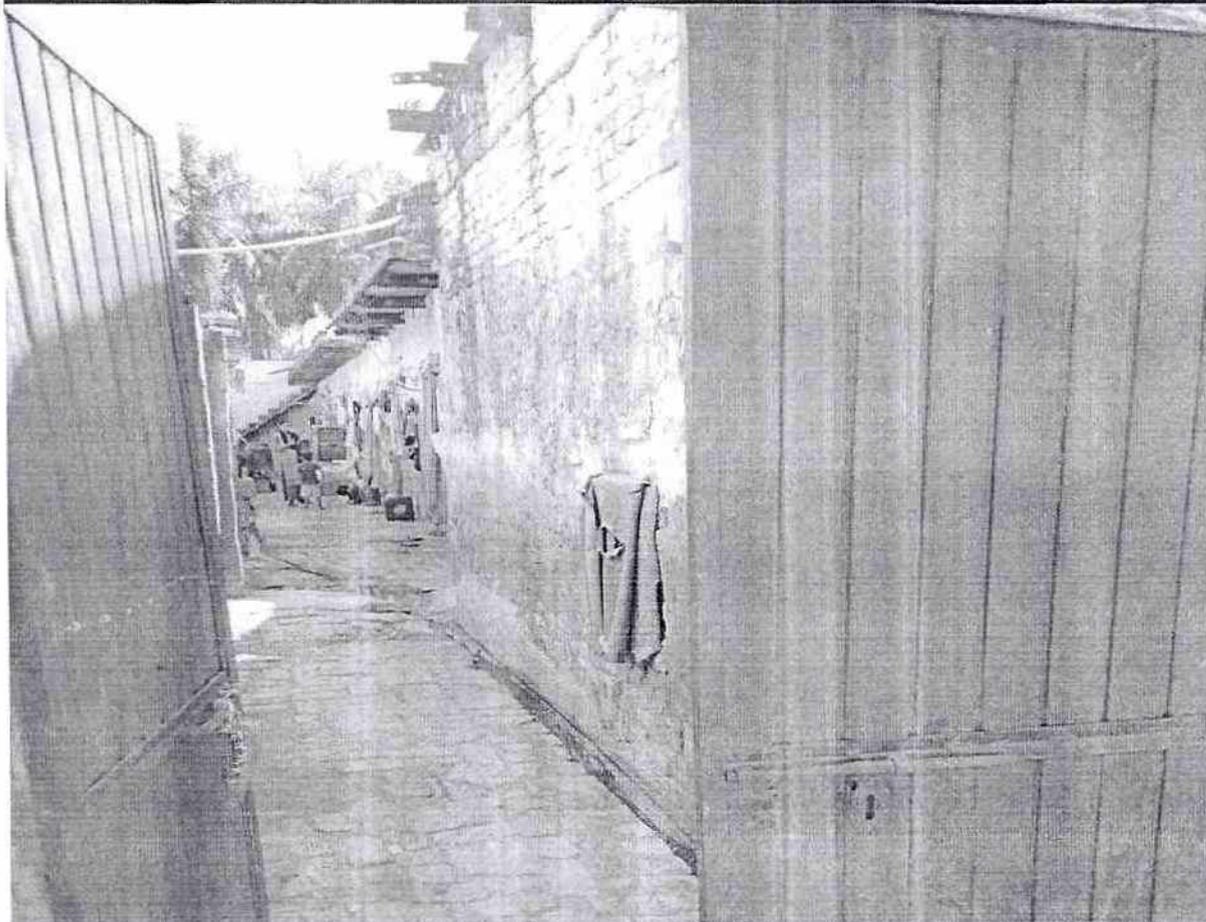
Shop No . 1 Ratan Lal Kasana Marg, Sindhu Farm Rd, Meethapur Extension, Molar band Extension, Mithapur, New Delhi, Haryana 110044, India

Latitude
28.48748615°

Local 02:16:45 PM
GMT 08:46:45 AM

Longitude
77.31869765°

Altitude 204 m
Tuesday, 19.09.2023



F8Q9+PG6, Sindhu Farm Rd, Molar band Extension, Mithapur, New Delhi, Delhi 110044, India

Latitude
28.4892715°

Local 02:09:10 PM
GMT 08:39:10 AM

Longitude
77.31882991°

Altitude 203 m
Tuesday, 19.09.2023



B-53, Mithapur Extension, Mithapur, New Delhi, Delhi 110044, India

Latitude
28.48977893°

Local 01:46:58 PM
GMT 08:16:58 AM

Longitude
77.31885759°

Altitude 203 m
Tuesday, 19.09.2023

ATTENDANCE SHEET

S.NO	NAME	DEPARTMENT/ DESIGNATION	MOBILE NO	SIGNATURE
1	Selvaraj P N	Tehsildar Esrilivila	7827654329	
2	Mukesh Thra	BSES (SDO)	8010953902	
3	Lalit Kumar	(FA&T) D-S B	9818430902	
4	Rajesh Kumar	ASO med/cnr	8588064624	AKS
5	Someshwar (HC)	Delhi Police (HC)		
6	Ranotax	Delhi Police (constable)		
7	Nikhil Malik	JEE, DRCC	8851100132	<u>Nikhil Malik</u>
8	RISHABH SRIVASTAVA SC-C, CPCB	CPCB	7982250873	
9	Neeraj Kumar FI, FLD/HO	Factory Units Deptt. (FI)	8706877019	<u>Neeraj K</u> 19/9/23.